

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)

BI-MONTHLY: FEBRUARY & MARCH, 2019

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.02.2019	Institution during the months of February & March, 2019	Disposal during the months of February & March, 2019	Pendency as on 31.03.2019
1	Angul	Exist	1	1	435	39	54	420
2	Balasore	Exist	1	1	3178	197	42	3333
3	Bargarh	Exist	1	1	852	28	10	870
4	Bhadrak	Exist	1	1	2587	115	91	2611
5	Bolangir	Exist	1	1	485	9	2	492
6	Boudh	Exist	1	1	190	2	5	187
7	Cuttack	Exist	1	1	3690	187	153	3724
8	Dhenkanal	Exist	1	1	557	60	78	539
9	Ganjam,	Exist	1	1	1857	135	84	1908
10	Jagatsinghpur (w.e.f. 02.03.2019)	Exist	1	1	0	1210	25	1185
11	Jajpur	Exist	1	1	1556	124	171	1509
12	Kalahandi, Bhawanipatna	Exist	1	1	257	19	25	251
13	Kendrapara	Exist	1	1	3019	133	132	3020
14	Keonjhar	Exist	1	1	672	70	47	695
15	Khurda	Exist	1	1	1385	102	130	1357
16	Bhubaneswar	Exist	1	1	4777	273	253	4797
17	Koraput, Jeypore	Exist	1	1	363	1	7	357
18	Mayurbhanj, Baripada	Exist	1	1	1376	80	73	1383
19	Nabarangpur	Exist	1	1	130	7	6	131
20	Nayagarh	Exist	1	1	1085	96	135	1046
21	Phulbani	Exist	1	1	253	29	31	251
22	Puri	Exist	1	1	1799	147	348	1598
23	Rayagada	Exist	1	1	144	15	21	138
24	Sambalpur	Exist	1	1	638	11	0	649
25	Sundargarh, Rourkela	Exist	1	1	1052	74	45	1081
TOTAL			25	25	32337	3163	1968	33532